

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 17 of 2014 & IA No. 23 of 2014
Appeal No. 18 of 2014 & IA No. 24 of 2014
Appeal No. 33 of 2014 & IA No. 51 & 323 of 2014
Appeal No. 293 of 2013 & IA No. 390 of 2013
Appeal No. 328 of 2013 & IA No. 432 of 2013 & 324 of 2014
Appeal No. 263 of 2013 & IA No. 353 of 2013

Dated: 28th March, 2017

Appeal No. 17 of 2014 & IA No. 23 of 2014

In the matter of:

Maithon Alloys Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 18 of 2014 & IA No. 24 of 2014

In the matter of:

Jai Balaji Industries Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 33 of 2014 & IA No. 51 & 323 of 2014

In the matter of:

Impex Ferro Tech Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 293 of 2013 & IA No. 390 of 2013

In the matter of:

Bhaskar Shrachi Alloys Ltd. ... **Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 328 of 2013 & IA No. 432 of 2013 & 324 of 2014

In the matter of:

Shyam Ferro Alloys Ltd. ... **Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 263 of 2013 & IA No. 353 of 2013

In the matter of:

Bhaskar Shrachi Alloys Ltd. ... **Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **16.05.2017.**

For Court Master